GOVERNMENT OF INDIA MINISTRY OF RAILWAYS LOK SABHA

UNSTARRED QUESTION NO.1490 TO BE ANSWERED ON 28.07.2021

ILLEGAL FOOD VENDORS AT JABALPUR STATION

†1490. SHRI RAKESH SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether food items prepared outside are sold at the main Jabalpur Station under the West Central Railway zone;
- (b) if so, whether food items at the platforms are also being sold by illegal vendors;
- (c) whether unhygienic food items lying in the open is being sold to the passengers by the vendors; and
- (d) if so, whether the Government is likely to take any corrective measures by taking cognizance of the information in this regard?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) and (b): No, Sir. Only authorised vendors are permitted to sell food items at Jabalpur station. Action is being taken on regular basis against the unathorised vendors selling food or other such items in trains and in Railway premises under the provision of section 144 of Railway Act. From 2017 up to June 2021, 2985 unauthorised vendors have been prosecuted at Jabalpur Railway station under section 144 of the Railway Act.

(c) and (d): No such instance/ complaint has been reported/ noticed. It is the continuous endeavour of Indian Railways to provide quality and hygienic food to the passengers as per norms and standards prescribed by Food Safety and Standards Authority of India (FSSAI). Regular and surprise inspections are carried out from time to time by Railway officials to check the quality of food being served to the passengers.
